Wri	tten Answers to	[10 August, 2016]	Unstarred Question	s 413
1		2	3	4
	Uttar Pradesh			
6.	Development of Var	ranasi	20.40	4.08
	Uttarakhand			
7.	Development of Ke	darnath	34.78	4.47
	Total		205.95	38.71

Schemes for development of tribals

2774. SHRI PARIMAL NATHWANI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any specific schemes aimed at development of tribal and backward areas of the country are being implemented by Government;
- (b) if so, the State/UT-wise details about status of implementation of the schemes including those in Jharkhand and Gujarat States;
- (c) whether Government has received proposals from various State Governments seeking higher allocations for development of tribal and backward areas in these States;
 - (d) if so, the State/UT-wise details thereof; and
 - (e) the action taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Ministry of Tribal Affairs is the nodal Ministry for overall policy, planning and coordination of programmes for development of STs all over the country including Jharkhand and Gujarat. The programmes and schemes of the Ministry are intended to support and supplement, through financial assistance, the State Governments and Voluntary Organisations, and to fill critical gaps taking into account the needs of Tribal population. It aims to boost the economic and social status of tribal people catering to sectors of Housing, Livelihood, Health and Sanitation, Drinking Water, Agriculture and Irrigation, Electricity, Education, Skill development, Sports and Games and Preservation of Culture Heritage etc. Funds under these programs are allocated to the State Government broadly on the basis of percentage of tribal population in the State with respect to total ST population in the country, the area and performance parameter on receipt of proposals from the State Governments through the

mechanism of Project Appraisal Committee (PAC) headed by Secretary(Tribal Affairs). States/UT-wise details of funds released to State Governments/UTs including Jharkhand and Gujarat during the years 2015-16 and 2016-17 are given in Statement (*See* below).

(c) to (e) Receipt of proposals from the State Governments for release of funds is an ongoing and continuous process. As per existing norms, the proposals received from the State Governments are considered and approved by a duly constituted Project Appraisal Committee (PAC). The basic norms for allocation of funds to the State Governments is based on the percentage of ST population in the State with respect to total ST population of the Country, area and performance parameter. Further, the proposal received from NGOs/Societies for grants has to be recommended by the State Government for the particular financial year. The proposal received from NGOs/Societies is funded subject to fulfillment of scheme guidelines and availability of funds under the scheme in the financial year, including those in the States of Jharkhand and Gujarat.

Statement

(A) State/UT-wise details of funds released to State Governments/UTs during the year 2015-16 and 2016-17

Sl. No. States		Art.	Art. 275(1)		SCA to TSP	
		2015-16	2016-17	2015-16	2016-17	
		Release	Release (as	Release	Release (as	
			on 8.8.16)		on 8.8.16)	
1	2	3	4	5	6	
1.	Andhra Pradesh	5500.00	2500.00	3500.00	1600.00	
2.	Arunachal Pradesh	3000.80	250.00	0.00	0.00	
3.	Assam	0.00	0.00	5844.00	2000.00	
4.	Bihar	0.00	900.00	1368.26	600.00	
5.	Chhattisgarh	11904.31	7000.00	10809.64	4800.00	
6.	Goa	400.00	65.00	0.00	400.00	
7.	Gujarat	11680.00	3900.00	10566.50	3900.00	
8.	Himachal Pradesh	523.20	375.00	475.00	1000.00	
9.	Jammu and Kashmir	2000.00	1500.00	2000.00	1200.00	

Written Answers to		[10 August	[10 August, 2016]		estions 415
1	2	3	4	5	6
10.	Jharkhand	12202.96	8100.00	10000.00	8000.00
11.	Karnataka	6300.00	3300.00	4370.00	4000.00
12.	Kerala	1085.44	500.00	357.50	0.00
13.	Madhya Pradesh	14845.15	4400.00	11501.21	2200.00
14.	Maharashtra	13374.00	9100.00	12514.91	6700.00
15.	Manipur	1216.00	950.00	1100.00	400.00
16.	Meghalaya	1507.68	0.00	0.00	0.00
17.	Mizoram	3617.37	1050.00	0.00	0.00
18.	Nagaland	5469.34	1700.00	0.00	0.00
19.	Odisha	15200.00	9600.00	14728.52	5600.00
20.	Rajasthan	11000.00	700.00	10190.00	3000.00
21.	Sikkim	1250.30	200.00	353.00	200.00
22.	Tamil Nadu	852.80	650.00	0.00	600.00
23.	Telangana	6090.00	2750.00	4000.00	2100.00
24.	Tripura	1600.68	1150.00	2400.07	800.00
25.	Uttar Pradesh	1514.74	700.00	905.51	0.00
26.	Uttarakhand	92.02	0.00	0.00	0.00
27.	West Bengal	7000.00	2250.00	6233.00	1200.00
	Grand Total	139226.79	63590.00	113217.12	50300.00

(B) Details of funds released to State Governments/UT Administrations/ Universities under the Scheme of Hostels for ST Girls and Boys

S1. N	No. Name of the State/ UT/University	2015-16
		Funds Released
1	2	3
1.	Arunachal Pradesh	400.00
2.	Chhattisgarh	1221.74
3.	Gujarat	0.00
4.	Himachal Pradesh	0.00
5.	Kerala	0.00

416	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
6.	Madhya Pradesh		0.00
7.	Mizoram		0.00
8.	Maharashtra		0.00
9.	Nagaland		1798.45
10.	Rajasthan		3393.97
11.	Sikkim		0.00
12.	Tamil Nadu		0.00
13.	Tripura		0.00
14.	Banaras Hindu Unive	ersity (BHU), Varanasi	0.00
15.	Mizoram University		59.73
16.	National Law School	of India University, Banglore	61.94
	Total		6935.83

Note: *Till date no grants have been released under 'Hostels for ST Girls and Boys' during the current financial year 2016-17.

(C) Details of Funds released to State Governments/UT Administrations and under the scheme of "Establishment of Ashram Schools in Tribal Sub-Plan"

(₹ in lakhs)

S1.	No. State/UT	<u>2015-16</u>
		Fund released
1.	Andhra Pradesh	0.00
2.	Assam	0.00
3.	Goa	300.00
4.	Gujarat	0.00
5.	Madhya Pradesh	0.00
6.	Maharashtra	0.00
7.	Odisha	0.00
8.	Sikkim	0.00
9.	Tripura	0.00
	Total	300.00

Note: *Till date no grants have been released under 'Establishment of Ashram Schools in Tribal Sub-Plan' during the current financial year 2016-17.

(D) Details of Funds released to State Governments/UT Administrations under the Scheme of Vocational Training in Tribal Areas.

		(₹ in lakh)
Sl. No. Name of State/UT		2015-16
		Funds Released
1.	Assam	900.00
2.	Gujarat	605.76
3.	Madhya Pradesh	0.00
4.	Mizoram	0.00
	Total	1505.76

Note: *Till date no grants have been released under 'Vocational Training in Tribal Areas' during the current financial year 2016-17.

(E) Details of Funds released to State Governments/UT Administrations under the Scheme of Post Matric Scholarship for ST students.

Sl. No. Name of State/UT		2015-16	2016-17
		Funds Released	Funds Released
1	2	3	4
1.	Andhra Pradesh	1986.82	0.00
2.	Arunachal Pradesh	1137.61	1136.32
3.	Assam	6748.28	0.00
4.	Bihar	0.00	0.00
5.	Chhattisgarh	4764.83	1300.00
6.	Goa	356.00	0.00
7.	Gujarat	5520.40	5814.27
8.	Himachal Pradesh	1350.00	250.00
9.	Jammu and Kashmir	2494.17	0.00
10.	Jharkhand	0.00	0.00
11.	Karnataka	5839.00	4400.00
12.	Kerala	0.00	0.00
13.	Madhya Pradesh	3065.00	0.00

418	Written Answers to [RAJYA SABHA]	Unstarred Questions
1	2	3	4
14.	Maharashtra	5209.83	5438.28
15.	Manipur	3588.00	700.00
16.	Meghalaya	3274.61	2000.00
17.	Mizoram	4927.91	0.00
18.	Nagaland	2646.34	0.00
19.	Odisha	4050.00	2383.64
20.	Rajasthan	10890.43	6500.00
21.	Sikkim	400.00	94.16
22.	Tamil Nadu	2266.86	0.00
23.	Telangana	9650.00	0.00
24.	Tripura	1700.00	0.00
25.	Uttar Pradesh	0.00	0.00
26.	Uttarakhand	900.00	3814.57
27.	West Bengal	2948.46	0.00
28.	Andaman and Nicobar Isla	ands 0.00	0.00
29.	Daman and Diu	0.00	0.00
	Total	85714.55	33831.24

(F) Details of Funds released under the Scheme of Grant- in-Aid to Voluntary Organisations working for the Welfare of STs.

S1.	No. Name of the State	2015-16	2016-17(as on 05.08.2016)
1	2	3	4
1.	Andhra Pradesh	252.63	32.23
2.	Arunachal Pradesh	95.70	23.36
3.	Assam	57.85	26.76
4.	Chhattisgarh	16.20	16.16
5.	Gujarat	43.38	11.78
6.	Himachal Pradesh	0	170.16

Written Answers to		[10 August, 2016]	Unstarred Questions 419	
1	2	3	4	
7.	Jharkhand	205.19	0	
8.	Karnataka	227.25	54.67	
9.	Kerala	96.25	0	
10.	Madhya Pradesh	66.54	0	
11.	Maharashtra	33.77	44.06	
12.	Manipur	63.46	68.61	
13.	Meghalaya	274.79	0	
14.	Odisha	190.79	69.41	
15.	Rajasthan	31.82	0	
16.	Sikkim	54.54	0	
17.	Tamil Nadu	11.81	23.28	
18.	Telangana	19.76	0	
19.	Tripura	15.82	33.39	
20.	Uttarakhand	17.67	0	
21.	Uttar Pradesh	22.18	0	
22.	West Bengal	377.92	55.63	
	Total	2175.38	629.54	

(G) Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts

S1. 1	No. State	2015-16	2016-17 (as on 05.08.2016)
1.	Andhra Pradesh	1931.08	0
2.	Gujarat	1712.32	0
3.	Jharkhand	21.07	0
4.	Madhya Pradesh	143.58	0
5.	Odisha	1040.81	84.20
6.	Telangana	480.76	0
	Total	5329.63	84.20

(H) Details of Funds released under Scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs).

			(₹ in lakh)
Sl. No. Name of the State/UT		2015-16	2016-17 (05.08.2016)
1.	Andhra Pradesh	3240.000	0.000
2.	Andaman and Nicobar Islands	0.000	0.000
3.	Chhattisgarh	1809.630	0.000
4.	Gujarat	898.100	0.000
5.	Jharkhand	1627.379	0.000
6.	Kerala	0.000	0.000
7.	Karnataka	836.303	0.000
8.	Madhya Pradesh	4491.920	0.000
9.	Maharashtra	0.000	0.000
10.	Manipur	100.000	0.000
11.	Odisha	3373.920	0.000
12.	Rajasthan	1076.090	0.000
13.	Tamil Nadu	1118.893	0.000
14.	Tripura	895.560	0.000
15.	Telangana	1439.035	0.000
16.	West Bengal	447.600	0.000
	Total	21354.430	0.000

 $(I)\ Details\ of\ Grant\ released\ to\ Tribal\ Research\ Institutes.$

			` '
Sl. N	Io. Name of State/UT	2015-16	2016-17
		Funds Released	Funds Released (As on 8.8.16)
1	2	3	4
1.	Andaman and Nicobar Islands	50.00	0.00
2.	Gujarat	86.53	0.00
3.	Jharkhand	0.00	0.00

Written Answers to		[10 August, 2016]	Unstarred Questions 421
1	2	3	4
4.	Jammu and Kashmir	10.00	0.00
5.	Karnataka	148.00	58.50
6.	Madhya Pradesh	78.75	0.00
7.	Manipur	119.00	0.00
8.	Odisha	250.30	63.71
9.	Rajasthan	106.58	0.00
10.	Sikkim	0.00	55.50
11.	Tamil Nadu	132.00	0.00
12.	Tripura	159.50	73.25
13.	West Bengal	43.50	0.00
	Total	1184.16	250.96

(J) Details of funds released under 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP'.

	(₹ in crore)
Name of State	2015-16
Odisha	09.91
Gujarat	-
Maharashtra	-
Rajasthan	-
Jharkhand	18.32
Madhya Pradesh	-
Chhattisgarh	73.50
Andhra Pradesh (Girijan Co-operative Corporation)	5.29
Total	107.02

Note: *Till date no funds have been released under Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP during the current financial year 2016-17.

(K) Details of funds released to the States under the Scheme 'Institutional Support for Marketing and Development of Tribal Products/Produce'.

		(₹ in lakhs)
Sl. No. State		2015-16
1.	Andhra Pradesh	-
2.	Assam	-
3.	Arunachal Pradesh	-
4.	Bihar	-
5.	Chhattisgarh	-
6.	Gujarat	-
7.	Himachal Pradesh	-
8.	Karnataka	-
9.	Kerala	-
10.	Madhya Pradesh	-
11.	Maharashtra	-
12.	Manipur	-
13.	Meghalaya	-
14.	Odisha	148.13
15.	Rajasthan	-
16.	Tripura	310.98
17.	West Bengal	-
18.	Mizoram	-
	Total	459.11

Note: * Till date no funds have been released under 'Institutional Support for Marketing and Development of Tribal Products/Produce' during the current financial year 2016-17.

Petitions for protection of forest rights

2775. SHRI V. VIJAYASAI REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether under the Forest Rights Act, 2006, Scheduled Tribes are given full rights to enjoy their traditional forest land;